

the large houses coming under the MRTF and FERA are not entitled to the soft loan facilities through the SDFC. Accordingly, the applications for SDFC loan are considered and subject to fulfilment of other parameters of the SDFC, the loan is sanctioned for acquisition of deep sea fishing trawlers.

(b) The companies who have been sanctioned loans so far, have sea fishing as their main objective. Hence, this does not arise.

(c) No, Sir.

(d) No proposal is under consideration at present.

Supply of drinking water in Gujarat

3080. SHRI U. H. PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government have received some concrete proposals from Gujarat Government for supply of drinking water: and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). The supply of drinking water is the responsibility of the States. The Central Government assists the States in providing safe drinking water in rural areas under the Accelerated Rural Water Supply Programme (ARP). Under this programme, for the current year 1985-86, the tentative allocation to Gujarat is Rs. 771.64 lakhs out of which Rs. 540 lakhs has already been released.

Besides the above, seven schemes costing Rs. 5202.93 lakhs for the supply of drinking water in the rural areas have been posed for external assistance.

The State Government has also submitted a memorandum on 30th October, 1985 seeking Central assistance for drought relief including assistance for providing drinking

water in the affected areas. A Central team visited the State from 7th to 10th November, 1985 to assess the situation. The State is likely to receive some Central assistance for drought relief.

DAVP rates

3081. SHRI ZAINAL ABEDIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Indian and Eastern Newspapers Society made any representation for reconsideration of the rates of Directorate of Advertising and Visual Publicity as the present rates are uneconomic according to the IENS;

(b) if so, whether Government propose to reconsider the matter; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) Yes, Sir.

(b) Government has already decided to enhance Directorate of Advertising and Visual Publicity advertisement rates by 30 per cent with effect from 1.9.1985.

(c) Does not arise.

[Translation]

Allotment of plots and flats by DDA to SC and STs

3082. SHRI RAM BHAGAT PASWAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total number of HIG, MIG and LIG flats constructed by DDA so far and the number of plots and flats allotted so far category-wise separately;

(b) the percentage of allotment out of the above to SCs/STs;

(c) whether Government propose to conduct an enquiry into the matter of this

reservation by constituting a Committee of SCs/STs; and

(d) the number of SCs/STs who have deposited advance money and have not received possession either of the flats or the plots so far along with the number of Members of Parliament out of them and since when their names have been registered for allotment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

[English]

Implementation of IRDP

3083. SHRI R. P. DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the manner in which the Integrated Rural Development Programme had been implemented in different States during the Sixth Five Year Plan period keeping in view the economics of the schemes as visualised by the Planning Commission;

(b) whether the programme has been able to touch the fringe of the problem of

the landless and marginal farmers and the rural artisans who are living just below the poverty line; and

(c) if so, the achievement registered so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A statement showing the achievements under IRDP in the VIth Plan in various States/UTs is given below. In the Sixth Five Year Plan an outlay of Rs. 1500 crores was provided for IRDP (both centre and state) for covering a target of 15 million families. Against this, the coverage achieved was 16.6 million families and funds utilised were to the tune of Rs. 1661 crores.

(b) and (c). According to the evaluation study carried out by the Programme Evaluation Organisation only 40 per cent of the sample beneficiary households benefitted by the programme were cultivators or small and marginal farmers. All the rest belonged to the landless category, the important occupational groups being labour (26 per cent), Service (11 per cent), artisans (8 per cent) and others (15 per cent). This shows the landless category. No break up of small and marginal farmers is available.

Statement

Progress under IRDP during 6th Plan

Sl. No.	Name of the States/UTs.	Funds utilised (Rs. in lakhs)	Term credit mobilised (Rs. in lakhs)	Families assisted (Nos.)
1	2	3	4	5
1.	Andhra Pradesh	13322.31	24395.94	1212699
2.	Assam	4220.28	6117.85	306641
3.	Bihar	17078.81	30012.40	1923135
4.	Gujarat	7469.55	13004.14	751437
5.	Haryana	3353.80	4829.79	481292
6.	Himachal Pradesh	2318.57	2861.93	215209
7.	Jammu & Kashmir	2005.35	2542.47	174004